

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No.

of

Applicant(s):

Respondent(s) :

Advocate for

Applicant(s) :

Respondent (s) :

Notes of the registry

Orders of the Tribunal

O.A. No. 290/00095/14

Date of Order : 07/04/2016

Mr S.P. Singh, Counsel for applicant.

Mr Babu Lal Bishnoi, Counsel for respondents.

After hearing the matter for some-time, counsel for applicant submits that he wants to withdraw the OA. Permission granted. Accordingly, OA is dismissed as withdrawn.


[Praveen Mahajan]
Administrative Member


[Dr K.B. Suresh]
Judicial Member

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